



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 17/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1388996	719312	KRISHNAKURTHY AND CO & ARJUN T. BHAGAT	ROYAL ORCHID HOTELS LTD Vs KAMAT HOTELS (INDIA) LTD			PHYSICAL
2	1380960	719313	KRISHNAKURTHY AND CO & ARJUN T. BHAGAT	ROYAL ORCHID HOTELS LTD Vs KAMAT HOTELS (INDIA) LTD			PHYSICAL
3	1278739	719750	VISHESH & ASSOCIATES	HAALDANE LABORATORIES PVT LTD Vs ALKEM LABORATORIES LTD			PHYSICAL
4	1278739	719338	AMARJIT & ASSOCIATES	HAALDANE LABORATORIES PVT LTD Vs SUN PHARMACEUTICAL INDUSTRIES LTD			PHYSICAL
5	1245639	719359	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
6	1245639	719362	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL

7	1245639	719360	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
8	1245639	719358	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
9	1245639	719361	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
10	1245639	719357	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
11	1381493	718830	HARIKRISHNA S HOLLA & TRADESAFE	SAVKAR KANTAPPA Vs CHOICE LABORATORIES			PHYSICLA
12	1380961	719314	KRISHNAMURTHY AND CO & ARJUN T.BHAGAT	ROYAL ORCHID HOTELS LIMITED Vs KAMAT HOTELS (INDIA) LTD			PHYSICAL
13	1178054	718173	MARKS & RIGHTS & LALJI ADVOCATES	M.P ANTONY Vs PARAS RICE PRODUCTS PVT LTD			PHYSICAL
14	1103428	719171	INTERANATIONAL TRADE MARKS BUREAU & RAO AND RAO	INTERNATIONAL TRADE MARKS BUREAU Vs			PHYSICAL
15	1363941	719302	CANTWELL & CO & WORLD WIDE REGISTRATION BUREAU	KONINKLIJKE PHILIP ELECTRONICS N.V Vs PYE TOOLS (P) LTD			PHYSICAL



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HEARING DATED 18/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1671999	745948	R.V.R ASSOCIATES & S.K.AGARWAL & CO	THE KRISHNA DISTRICT MILK PRODUCERS MUTUALLY AIDED CO-OPERATIVE UNION LIMITED Vs BHOLE BABA MILK FOOD INDUSTRIES			PHYSICAL
2	1624654	745810	GLOBAL BUSINESS SOLUTIONS & ZEUSIP	AIRCEL LTD Vs TRILOGY COMMUNICATION S INC			PHYSICAL
3	1624655	745811	GLOBAL BUSINESS SOLUTIONS & ZEUSIP	AIRCEL LTD Vs TRILOGY COMMUNICATION S INC			PHYSICAL
4	1624652	745809	GLOBAL BUSINESS SOLUTIONS & ZEUSIP	AIRCEL LTD Vs TRILOGY COMMUNICATION S INC			PHYSICAL
5	1676499	745754	P.C.N RAGHUPATHY & ANAND AND ANAND	E.BLESSED FINNEY Vs GILEAD SCIENCES INC			PHYSICAL
6	1624650	745807	GLOBAL BUSINESS SOLUTIONS & ZEUSIP	AIRCEL LTD Vs TRILOGY COMMUNICATION S			PHYSICAL

7	1575332	745844	RAO & RAO & D.P. AHUJA & CO	METAMINDS SOFTWARE SOLUTIONS LTD Vs TOTAL SA			PHYSICAL
8	1567076	745856	L.R. SWAMI CO	D.SUNDARAMOOR THY Vs THIRUMURUGAN COMPANY			PHYSICAL
9	1624651	745808	GLOBAL BUSINESS SOLUTINS & ZEUSIP	AIRCEL LTD Vs TRILOGY COMMUNICATION S INC			PHYSICAL
10	1303419	745819	PMG ASSOCIATES	K.RAJESH CHANDRAN Vs INGA LABORATORIES PVT LTD			PHYSICAL
11	1707741	745857	SHILPA GUPTA & L.R. SWAMI CO	P.RAGHUNATHAN Vs CITADEL FLAVOURS & FRAGRANCES			PHYSICLA
12	1648399	746015	V.RAVI & Y.J. TRIVEDI & COMPANY	A.SYDEALI Vs INTAS PHARMACEUTICAL S LTD			PHYSICAL
13	1648399	744616	V.RAVI	A.SYDEALI Vs USV LIMITED			PHYSICAL
14	1342117	713750	KHAITAN & CO	ROSSMED LIFESCIENCES PVT LTD Vs COSME PHARMA LIMITED			PHYSICAL
15	1648400	745879	V.RAVI	A.SYDEALI Vs SUN PHARMACEUTICAL INDUSTRIES LTD			PHYSICAL



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OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 19/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1618786	746320	VOHAR & VOHRA & A.V. NATHAN ASSOCIATES	VEEKESY RUBBER INDUSTRIES PVT.LTD Vs C.KRISHNAIAH CHETTY & SONS PRIVATE LIMITED			PHYSICAL
2	1618786	746319	VOHAR & VOHRA & A.V. NATHAN ASSOCIATES	VEEKESY RUBBER INDUSTRIES PVT.LTD Vs C.KRISHNAIAH CHETTY & SONS PRIVATE LIMITED			PHYSICAL
3	1561517	746469	G.RAMJI & V.RAVI	BIOVET PRIVATE LIMITED Vs MICRO LABS LIMITED			PHYSICAL
4	1561517	746309	G.RAMJI	BIOVET PRIVATE LIMITED Vs UNICHEM LABORATORIES			PHYSICAL
5	1572243	747238	RAO & RAO & WORLDWIDE RIGSTRATION BUREAU	PALLI BARAMARAVASINI Vs SHAKTI BHOG FOOD LTD			PHYSICAL
6	1583399	746280	RAO & RAO & R.V.R ASSOCIATES	CARE BENZORGANICS PVT LTD Vs GENIX PHARMA			PHYSICAL

7	1692582	746278	V.RAVI & R.V.R ASSOCIATES	MICRO LABS LIMITED Vs MED MANOR ORGANICS PVT LTD			PHYSICAL
8	1624556	746200	GUDWILL & GOODWILL & ANAND AND ANAND	APOLLO BUILD – TEC (INDIA) PVT LTD Vs APPOLO GLOBAL MANAGEMENT LLC			PHYSICAL
9	1647777	746187	C.M. JOSHI & INFINI JURIDIQUE	TUV NORD AG Vs TIVIT TECNOLOGIA DA INFORMCAO, S.A			PHYSICAL
10	1613929	746151	SYNERGY PERSPECTIVES	MEDIX LIFE SECIENCES (INDIA) PVT. LTD Vs FRANCO-INDIAN PHARMACEUTICAL PVT.LTD			PHYSICAL
11	1618665	747302	S.BALAJANAKI & LALJI ADOCATES	PANCHARATNA METAL PROCESSING LTD Vs AMBA STEELS			PHYSICAL
12	1618665	747146	S.BALAJANAKI & INDIAN TRADE MARKS CO	PANCHARATNA METAL PROCESSING LTD Vs AMBUJA PIPES PVT LTD			PHYSICAL
13	1618665	746118	S.BALAJANAKI & W.S. KANE & CO	PANCHARATNA METAL PROCESSING LTD Vs AMBUJA CEMENTS			PHYSICAL
14	1625015	746053	ASHOK KUMAR J.DAGA & VIPAN JAIN	C.PRAKASH CHAND Vs APOLLO PIPES PRIVATE LIMITED			PHYSICAL
15	1628992	746023	R.K. DEWAN & CO & UNITED OVERSEAS TRADE MARK CO	STANDARD FIREWORKS (P) LTD Vs ECKART GMBH & CO			PHYSICAL



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INTELLECTUAL
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PATENTS DESIGN TRADE MARKS
GEOGRAPHICAL INDICATIONS

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OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 20/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1716530	746708	V.BAGHARAGHAVAN & K & S PARTNERS	OGIRALA RAMA SESHAGIRI RAO Vs CFA INSTITUTE			PHYSICAL
2	1579695	746731	KRISHNAMURTHY & R.K DEWAN & CO	SPRING LEAF RETAIL PVT LTD Vs MALAY M.KHIMJI			PHYSICAL
3	1610489	746706	R.VISVESWARAN & UNITED OVERSEAS TRADE MARK CO	DR ANITA SHANMUGAM Vs INTER IKEA SYSTEMS BV			PHYSICAL
4	1716531	746709	V.BAGHARAGHAVAN & K & S PARTNERS	OGIRALA RAMA SESHAGIRI RAO Vs CFA INSTITUTE			PHYSICAL
5	1477266	724699	CHERIAN & ASSOCIATES & ALTACIT GLOBAL	IDEA MOBILE COMMUNICATION S LTD Vs RAJ TELEVISION NETWORK			PHYSICAL
6	1636461	746329	L.R. SWAMI CO & ARORA REGISTRATION SERVICE	SAJIVE MANJILA Vs NARINJAN SINGH PREM SINGH			PHYSICAL
7	1628995	746378	R.K DEWAN & CO & REMFY & SAGAR	ARIHANT RETAIL PRIVATE LIMITED Vs H & M HENNES & MAURITZ AB			PHYSICAL

8	1643207	746414	V.RAVI & DEPENNING & DEPENNING	DR, VINOTH VENKATESH BOSE Vs HENKEL AG & CO.			PHYSICAL
9	1707740	746413	SHILPA GUPTA & G.S RIJHWANI & CO	MORRISONS LIFECARE PVT.LTD Vs AAMORB PHARMACEUTICAL S PVT.LTD			PHYSICAL
10	1640729	746513	S.DHARMAKKAN	TABLETS (INDIA) LIMITD Vs KALEESUWARI REFINERY PVT LTD			PHYSICAL
11	1578539	746540	RAO & RAO & MKC & ASSOCIATES	K.RAMA PRASAD Vs SOONGACHI TEA INDUTRIES PVT LTD			PHYSICAL
12	1645941	746573	PMG ASSOCIATES & SRINATH SRINIVASAN	DR.S. SAJIKUMAR Vs K.P.NAMBOODRIS AYURVEDICS			PHYSICAL
13	1692019	746575	RVR ASSOCIATES & K & S PATNERS	MR.PRAVEEN SONI Vs PEPSICO INC			PHYSICAL
14	1626613	746595	DEPENNING & DEPENNING & MAHTTA	H.F CHRISTIANSEN A/S Vs PRINCE INDUSTRIAL			PHYSICAL
15	1637264	746647	RAO & RAO	SANTANU DAS Vs NEON LABORATORIES PVT. LTD			PHYSICAL
16	1637264	746952	RAO & RAO & DELHI REGISTRATION SERVICES	SANTANU DAS Vs IZUK CHEMICALS & HERBALS			PHYSICAL
17	1477267	729700	CHERIAN & ASSOCIATES & GLOBAL BUSINESS SOLUTIONS	IDEA MOBILE COMMUNICATION S LTD & RAJ TELEVISION NETWORK			PHYSICAL

18	1374601	717723	MARKS & RIGHTS & TRADE MARK PROTEC COMPANY	KERALA FIRST HEALTH SERVICES PVT LTD Vs THREE -N- PRODUCTS PVT. LTD			PHYSICAL
19	1178054	716268	P.U. VINOD KUMAR & G.V.S JAGANNADHA RAO	M.P ANTONY Vs USHODAYA ENTERPRISES PVT LTD			PHYSICAL
20	1615541	724701	PUTHRAN & ASSOCIATES & ALTACIT GLOBAL	ASIANET COMMUNICATION S LIMITED Vs RAJ TELEVISION NETWORK			PHYSICAL